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**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**  
**NO. HC.VII-06/ 4189 /2024/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati  
To, *Shri Satya Nath Sarma*  
The District & Sessions Judge,  
Hojai

Dated Guwahati, the 10<sup>th</sup> May, 2024

Sub:- **Requesting a fresh application to avail (HTC)**  
Ref:- Memo no. DJHJ/24/1094, dated 04.05.2024

Sir,

With reference to the above, I am to inform you that you have wrongly mentioned the block period as i.e. 2021-2022 by which you intend to avail HTC to visit your home town at Lakhipur, Darrang. As such, you are requested to submit a fresh application mentioning the block period by which you intend to avail HTC either for the current block period 2024-2025 or by way of carry forward the previous block period 2022-2023, if you have not availed the same.

Thanking you.

Yours faithfully,

*U*  
*9/5/24*  
**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-06/ 4190 /2024/A. Dated 10<sup>th</sup> May, 2024**  
Copy to:-

1. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*Sd/-*  
**REGISTRAR(VIGILANCE)**